

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 27/BB/ 2017	-	Hearing	Rule-6 of I&B	Communique Marketing Solutions Pvt. Ltd. Vs. Le Ecosystems Technology India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	JITENDRA C.P. 9900070912	Petitioner	Jitendra C-P

2.	SREETHARAM 9945683343	Respondent	Sreetharam
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Counsel for petitioner is present. M/s. Kochar & Company has filed vakalat for respondents.

Both the counsels reported that talks of compromise are going on between the parties and that the parties may settle the matter and requested to adjourn the matter.

List it on 16.08.2017.


MEMBER (J)